

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). There is infiltration of Bangladesh nationals into India. Since they enter surreptitiously escaping detection by the anti-infiltration Forces and go underground, it is not possible to determine how many people have come to India from Bangladesh. However, there are no reports of any major infiltration from Pakistan.

Re-Allocation of DTC Buses

2384. SHRI P. M. SAYEED: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any criteria for allotting DTC buses in Delhi on different routes; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (A) AND (B). YES, SIR. THE NUMBER of buses on a particular route are allotted, taking into consideration the frequency determined on the basis of the traffic load and running time assessed consequent upon survey conducted. Subsequently, the number of buses are increased or decreased according to the volume of traffic, patronising the particular route and the resources available at the disposal of the Corporation.

Petition From UN Human Rights Commission

2385. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United Nations Human Rights Commission had forwarded any petition to the Government last year;

(b) if so, the details thereof and action taken by Government thereon;

(c) whether the international agency has been informed of the action taken on the petition; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) to (d). The United Nations Centre for Human Rights referred certain cases of alleged violations of human rights to the Government of India last year. Immediate action was taken to have the allegations investigated by the concerned authorities in the Government of India. Based on their findings, responses were communicated to the Centre for Human Rights.

Norms for Development of Officials on Haj Duty

2386. SHRI SARJU PRASAD SAROJ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there are any norms prescribed for selection of officials Gazetted 'non-Gazetted', for Haj duty and if so, the details thereof;

(b) whether these norms were strictly followed in making selection for Haj Duty-1990; and

(c) if not, the reasons for violating the selection norms?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) to (c). There are no specific norms for selection of officials for Haj duty. However, keeping in view the nature of work and weather conditions in Saudi Arabia, Government generally select